

High Court of Karnataka,
Bengaluru,
Dated: 27th September 2019

NOTIFICATION NO. HCBB - 247/2019

In partial modification to Notification No.HCBB 242/2019 dated 23rd September 2019, the following sitting arrangement is made at Principal Bench, Bengaluru for Tuesday the 1st October 2019 during Dasara Vacation 2019.

PRINCIPAL BENCH AT BENGALURU

30.09.2019 to 05.10.2019 Sitting Day 01.10.2019			
VACATION DIVISION BENCH	COURT HALL	VACATION SINGLE BENCHES	COURT HALL
Hon'ble Mr.Justice H.T.Narendra Prasad	9	Hon'ble Mr.Justice H.T.Narendra Prasad	9
AND			
Hon'ble Mr.Justice Ashok S. Kinagi		Hon'ble Mr.Justice H.P.Sandesh	10
(All Division Bench matters)		Hon'ble Mr.Justice P.G.M.Patil	11

By Order of Hon'ble The Chief Justice

Sd/-
Registrar (Judicial)